

OPEN COURT

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

(THIS THE 2nd DAY OF JULY, 2009)

PRESENT :

**HON'BLE MR. A.K. GAUR, MEMBER-J
HON'BLE MR. D.C. LAKHA, MEMBER-A**

ORIGINAL APPLICATION NO. 702 OF 2006

(U/s, 19 Administrative Tribunal Act.1985)

1. Anil Kumar Saxena, S/o Late S.C. Lal Saxena, R/o House No.2/660, Buddhi Vihar, Avas Vikas Colony, Delhi Road, Moradabad.
2. Veer Pal Singh, S/o Late Shri Buddi Singh R/o Line Par, Putlighar Road Majhola, Moradabad.
3. Siraj Rehamat Khan, S/o Late Rehmat Shah Khan, R/o Railway Quarter No.L-40-B, North Colony, Moradabad.
4. Rais Ahmad, S/o Late Abdul Latif, R/o Railway Quarter No.L-84-H Locoshed, Railway Colony, Moradabad.
5. Prashanta Kumar Bhadaury, S/o Late Priya Kant Bhadaury, R/o -S- 1/3, Krishna Puri, Line Par, Moradabad.
6. Madhu Bala, S/o Shri Ishwar Das, r/o Avas Vikas, Buddhi Vihar, Delhi Road, Moradabad.
7. Poonam Thakur, D/o Shri Ram Pal Singh, r/o behind Power House, Loco Shed, Chandra Nagar, Moradabad.
8. Avinash Kumar Gupta, S/o Late R.S. Gupta, R/o Railway Harthala, H-72-B Colony, Near Central School, Moradabad.
9. Veena Jaiswal, W/o Late Pramod Kumar Jaiswal, Posted as Station Superintendent, Dehradun, Northern Railway.

.....Applicant

By Advocate : Shri T.K. Chandola
Shri R.K. Dixit

Versus

1. Union of India, through General Manager, Northern Railway, Baroda House, New Delhi.
2. Divisional Railway Manager, Northern Railway, Moradabad.
3. Senior Divisional Accounts Officer, Northern Railway, D.R.M.'s Office, Northern Railway, Moradabad.

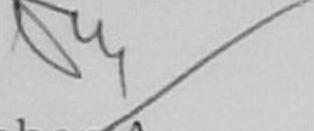
..... Respondents

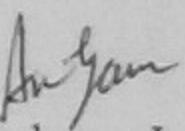
By Advocate : Shri Anil Kumar

ORDER

(DELIVERED BY: A. K. GAUR- MEMBER-JUDICIAL)

Shri R.K. Dixit, learned counsel for the applicant stated that he does not want to press this OA. Accordingly the O.A. is dismissed as withdrawn with liberty to file fresh O.A.


Member-A


Member-J

RKM/